

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.NO.516/93.

Monday, this the 22nd day of November, 1993.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K Muraleedharan Nair,
Extra Departmental Mail Carrier,
ISRO Post Office,
Trivandrum--695 022.Applicant

By Advocate Shri Thomas Mathew.

Vs.

1. Senior Superintendent of Post Office,
Trivandrum North Division,
Trivandrum.

2. Chief Post Master General,
Kerala Circle, Trivandrum.

3. Union of India represented by
Secretary, Department of Posts,
New Delhi.Respondents.

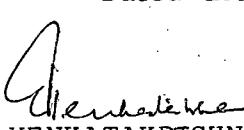
By Advocate Shri PA Mohammed, Addl Central Govt Standing Counsel.

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Learned counsel on both sides submit that it is unnecessary to consider the application further, as the applicant has been appointed as a Group D employee. We record this submission, and dismiss this application as infructuous. No costs.

Dated the 22nd November,, 1993.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN